


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 58 /2018 in CP No. 394&395//2016 CP(TCAA) No. 55756/HDB/2017
NAME OF THE COMPANY	Genome Valley Tech Parks & Incubators Pvt Ltd. (Demerger Co.)
NAME OF THE PETITIONER(S)	MN Takshila Industries Pvt Ltd(Resulting Co.)
NAME OF THE RESPONDENT(S)	Genome Valley Tech Parks & Incubators Pvt Ltd. (Demerger Co.)
UNDER SECTION	391/394

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for V. S. Raju	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Matter is listed today for hearing on IA No. 58/2018.

Heard the counsel.

At the request of the Counsel list the matter on 20.07.2018.


Member(Judl)